

| 1      | 2            | 3       | 4      | 5       | 6      | 7      | 8       | 9       | 10       |
|--------|--------------|---------|--------|---------|--------|--------|---------|---------|----------|
| 27.    | Thoothukudi  | 55.60   | 39.16  | 28.64   | 35.250 | 51.181 | 4.74    | 100.222 | 314.793  |
| 28.    | Vellore      | 65.46   | 28.44  | 24.41   | 21.800 | 10.095 | 253.461 | 159.881 | 563.542  |
| 29.    | Villuppuram  | 82.08   | 33.36  | 38.82   | 42.340 | 21.925 | 247.599 | 180.413 | 646.537  |
| 30.    | Virudhunagar | 43.70   | 21.33  | 12.10   | 20.450 | 22.8   | 48.9    | 50.227  | 219.507  |
| 31.    | Tiruppur     | 0.00    | 0.00   | 0.00    | 0.00   | 0.00   | 0.00    | 80.11   | 80.110   |
| TOTAL: |              | 1442.12 | 803.70 | 1097.49 | 787.97 | 799.69 | 2082.54 | 3031.09 | 10044.60 |

#### **Integrating NRLM with MNREGS**

1355. SHRI A. VIJAYARAGHAVAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there is any proposal to integrate Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) with the National Rural Livelihood Mission (NRLM);

(b) if so, the details thereof and the reasons therefor;

(c) whether there is any attempt to seek the help of private institutions to impart training to BPL households to augment functional capability of workers in rural areas;

(d) if so, the details thereof and the reasons, therefor; and

(e) the details of job opportunities envisaged due to above initiatives, if any, State-wise, category-wise as on date?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir. At present, No, such proposal is under consideration of the Government.

(b) Does not arise.

(c) No, Sir.

(d) and (e) Do not arise.

#### **Surrendering of MNREGS funds**

1356. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

SHRIMATI KUSUM RAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has allocated Rs. 39100 crores for Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) for the year 2009-10 but this amount could not be utilized and the substantial amount has been surrendered;

(b) if so, the details thereof alongwith the details of allocation of fund to various States, during last three years, year-wise and State-wise;

(c) the details of the fund allocated to Uttar Pradesh during last three years, alongwith details of utilized fund, year-wise and district-wise;